

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.534/2001

Monday this the 25th day of June, 2001

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

P.V.Sujatha,
Inspector of Central Excise,
Central Excise Range Office,
Alathur,
Palakkad District.

...Applicant

(By Advocate Mr. CSG Nair)

v.

1. Commissioner of Central Excise & Customs,
Central Revenue Building,
IS Press Road, Cochin.18.

2. Chief Commissioner of Central Excise
& Customs, Central Revenue Building,
Queen's Road,
Bangalore.2.

3. The Chairman,
Central Board of Excise & Customs,
North Block, New Delhi.1.

4. Union of India, represented by
the Secretary,
Department of Revenue,
Ministry of Finance,
North Block, New Delhi.1.

...Respondents

(By Advocate Mr. George Joseph)

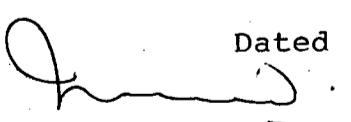
The application having been heard on 25.6.2001, the
Tribunal on the same day delivered the following:

O R D E R

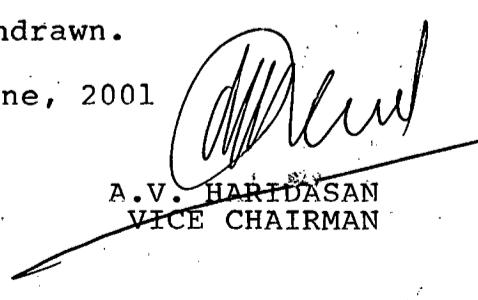
HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

After making submission for quite some time,
learned counsel for the applicant seeks permission to
withdraw this application. Permission is granted and
the application is dismissed as withdrawn.

Dated the 25th day of June, 2001


T.N.T. NAYAR
ADMINISTRATIVE MEMBER

(s)


A.V. HARIDASAN
VICE CHAIRMAN